Steps to check sale of Spurious Lubricants

883. SHRI R. P. DAS: Will the Minister of PETROLEUM be pleased to state the steps taken to check the sale of spurious and untested lubricants which cause damage to sophisticated plants?

THE DEPUTY MINISTER IN THE MINISTRY OF PETROLEUM (SHRI ZIAUR RAHMAN ANSARI): Government have initiated follow up action on the measures recommended by an expert penel setup by the Government to took into the problem of adulteration/misuse of lubricants and suggest comprehensive measures to prevent adulteration. Separately Government have issued a scheme of discipline in regard to distribution of lubricants whcih is required to be implemented by all the major oil companies. Oil companies have been directed to mount determined and energetic effort by way of repetitive surprise checks on their retail outlets/agents with a view to eradicate such practices as misuse/adulteration. The oil companies have also been asked to increasingly take up direct sales to consumers.

वाटरकूलर, टेलीविजन तथा गानों की व्यवस्था वाली रेलगाड़ियों का चलाया जाना

885. श्री मोहन स्वरूप : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या तमिलनाडु एक्सप्रेस सप्ताह मे तीन बार दिल्ली से मद्रास और मद्रास से दिल्ली चला करेगी,

(ख) क्या ट्रेन के डिब्बों मे वाटर कूलर और टलीविजन तथा हवाई जहाजों के अनुरूप गानों की भी व्यवस्था होगी ;

(ग) यदि हां, तो क्या सरकार का विचार निकट भविष्य में अन्य मार्गों पर इसी प्रकार की रेलगाड़ियां चलाने का है ?

रेल मंत्रालय में उप मंत्री (श्री बूटा सिंह) (क) जी हां।

(ख) इस गाड़ी के सभी डिब्बों में जल शीतल और वातानुकूलित डिब्बों में लाउड-स्पीकर उपलब्ध किये जायेंगे। वातानुकूलित कुर्सीयान के दो रेकों में से एक मे टलीविजन की व्यवस्था की गयी है। दूसरे रेक में भी 15 दिन के अन्दर इस सुविधा की व्यवस्था कर दी जायेगी।

(ग) अन्य मार्गों पर ऐसी गाड़ियां चलाने का इस समय कोई प्रस्ताव नहीं है।

Election expenditure of candidates

886. SHRI P. M. MEHTA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether decision has been taken that Government should incur election expenditure of the candidates for Lok Sabha and Assemblies; and

(b) if so, whether this will be implemented in the coming elections?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (DR. V. A. SEYID MUHAMMAD): (a) No, Sir.

(b) Does not arise.

भुसावल और झांसी डिवीजनों में पुलों पर रंग रोगन का काम

887. श्री रामा चरण दीक्षित : क्या रेल मन्त्री यह बताने की कृपा करेंगे कि :

(क) मध्य रेलवे के भुसावल और झांसी डिवीजनों में कुल कितने पुलों पर रंग रोगन का काम निर्धारित समय में नहीं हो सका और उसमें विलम्ब का क्या कारण है ; और